

**MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR**

**REGIONAL WORKSHOP FOR ADVOCATES**  
*(through online and other modes of communication)*

**22<sup>nd</sup> & 23<sup>rd</sup> March, 2024**

**Cluster of Districts – Jabalpur, Katni, Satna, Rewa, Sidhi, Singrauli, Umaria, Shahdol, Anuppur, Dindori, Mandla, Balaghat, Seoni, Indore, Dewas, Dhar and Jhabua**

**PROGRAMME**

**DAY ONE: 22.03.2024 (Friday)**

<b>SESSION</b>	<b>TIME</b>	<b>TOPICS</b>
<b>I</b>	<b>10.45 a.m. to 10.55 a.m.</b>	Inaugural and overview of the Workshop  By: <b>Director, MPSJA</b>
<b>II</b>	<b>10.55 a.m. to 12.15 p.m.</b>	Art of Cross-Examination & preparation of final arguments <b>(Followed by open interaction)</b>  By: <b>Shri Tajinder Singh Ajmani</b> <b>Faculty Member (Sr.), MPSJA</b>
<b>TEA BREAK (12.15 p.m. to 12.30 p.m.)</b>		
<b>III</b>	<b>12.30 p.m. to 02.00 p.m.</b>	Contemporary law relating to offences against women and children <b>(Followed by open interaction)</b>  By: <b>Shri Manish Sharma</b> <b>Faculty Member (Jr.1), MPSJA</b>
<b>LUNCH BREAK (02.00 p.m. to 02.45 p.m.)</b>		
<b>IV</b>	<b>02.45 p.m. to 04.00 p.m.</b>	Law relating to Court Fees and Suits valuation <b>(Followed by open interaction)</b>  By: <b>Smt. S. Vineeta</b> <b>Faculty Member (Jr.2), MPSJA</b>

<b>DAY TWO: 23.03.2024 (Saturday)</b>		
<b>I</b>	<b>10.30 a.m. to 11.45 a.m.</b>	Primary & secondary evidence and law relating to Electronic Evidence  <b>(Followed by open interaction)</b>  By: <b>Shri Manish Sharma</b> <b>Faculty Member (Jr.1), MPSJA</b>
<b>TEA BREAK (11.45 a.m. to 12.00 noon)</b>		
<b>II</b>	<b>12.00 noon to 1.15 p.m.</b>	Principles of pleading and drafting  <b>(Followed by open interaction)</b>  By: <b>Shri R.K. Sanghi</b> <b>Advocate,</b> <b>High Court of M.P., Jabalpur</b>
<b>LUNCH BREAK (01.15 p.m. to 02.00 p.m.)</b>		
<b>III</b>	<b>02.00 p.m. to 03.15 p.m.</b>	(i) Key issues relating to Plea Bargaining and compounding in criminal cases (ii) ADR Procedure – Role of Advocates  <b>(Followed by open interaction)</b>  By: <b>Shri Padmesh Shah</b> <b>Additional Director, MPSJA</b>
<b>IV</b>	<b>03.15 p.m. onwards</b>	Role of Advocates in justice dispensation and Professional ethics  <b>(Followed by open interaction and valedictory)</b>  By: <b>Director, MPSJA</b>

**Note: -**

- (1) Schedule is subject to change under exigencies, if any.
- (2) It is advisable to observe instructions/directions regarding this workshop issued by MPSJA from time to time.

**DIRECTOR**